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(2025) 01 KAR CK 0047

Karnataka High Court At Bengaluru

Case No: Criminal Petition No. 6433 Of 2020

Saira Banu & Ors. APPELLANT

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State Of Karnataka & Ors RESPONDENT

Date of Decision: Jan. 29, 2025

Hon'ble Judges: M G Uma, J

Bench: Single Bench

Advocate: Rashmi Ratel

Final Decision: Dismissed

Judgement

M G Uma, J

- 1. Petitioners are served and remain unrepresented. Learned High Court Government Pleader appearing for the State submits that the criminal case in
- C.C.No.4351/2019, before the trial Court is already disposed of, as per the judgment dated 16.09.2021. Hence, the petition has become infructuous.
- 2. Submission is taken on record.
- 3. Accordingly, the petition is dismissed as having become infructuous.

In view of the dismissal of the main petition, pending I.A.No.1/2020 stands disposed of.